THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (c) Many representations have been received from the sugar traders in which suggestions have been made for the scrapping of partial control on | sugar, ban on the export of sugar, and increase in the stock holding limits. The Bombay Sugar Merchants Association have also submitted a proposal that the present levy to free-sale ratios may be changed from 65:35 to 50:50.

(d) The partial control on sugar was introduced only on 17th December, 1979 after a review of the sugar policy. A close and continued watch on the price trend,, availability and other aspects is being kept by the Government. The increase in the stock holding limit and reduction in the levy ratio to free-sale, in Government's view are not likely to stabilise the rise in sugar prices. The Government have, however, decided to restrict the export of sugar to the minimum required under commitments already made.

Shortage of fertilizer

529. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of AGRI-CULTURE be pleased to state:

(a) whether it is a fact that the country will face to the extent of 40 per cent shortage $_0$ f fertilizers this year;

(b) if $_{s}$ o, what was the position during 1979;

(c) whether there will be an increase in the production of fertilizers during the current year; and

(d) if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No Sir.

(b) Question does not arise.

(c) and (d) It is estimated that there is likely to be 19.8% increase in the production of fertilisers during 1980-81 over that in 1979-80.

Pensioners drawing pensions from G.P.O. Delhi/New Delhi

530. SHRIMATI PRATIBHA SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the G.P.O. Delhi/New Delhi have received any requests from the pensioners for drawing their pensions from Delhi/New Delhi post offices instead of post offices from which they had been drawing their pensions at present;

(b) if so, what are the details of such applications received since April, 1979;

(c) what is the number out of them on which action has been taken; and

(d) what is the number of remaining applications which have not been disposed of so far and by when a final action is likely to be taken on these applications?

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) and (b) Yes, Sir. There has been request from eightyseven pensioners as per details given in the Annexe. [See Appendix CXIII, Annexure No. 36].

(c) and (d) Out of these eighty-seven cases, action has already been completed in respect of eighty-six cases. The remaining one casa is under correspondence with the Treasury Officer, Ranchi.

Extension of S.T.D. facilities to district headquarters from the State capitals

531. SHRI M. KADERSHAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration, to extend the S.T.D. facilities to all district headquarters from their respective State capitals;

(b) how many of the district headquarters are now having the S.T.D. facility. State-wise; and